

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.S.A No. 510/(MAH)/2017  
CA No.

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 28.04.2017

NAME OF THE PARTIES: M/s. Godrej and Boyce Manufacturing Company Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956  
and 230 to 232 of the Companies Act, 2013.

| S. No.        | NAME                     | DESIGNATION                        | SIGNATURE         |
|---------------|--------------------------|------------------------------------|-------------------|
| <del>59</del> | <del>Komal Parekh.</del> | <del>Adv. for petitioner</del>     |                   |
|               | <del>Jayesh Gawde</del>  | <del>Adv. for the Respondent</del> | <del>Jayesh</del> |

**ORDER**

CSA 510/230-232/NCLT/MB/MH/2017

The Company Application is allowed, vide separate order.

Sd/-

**V. NALLASENAPATHY**  
Member (Technical)

Sd/-

**B.S.V. PRAKASH KUMAR**  
Member (Judicial)